

[English]

### Trade with Oman

8287. SHRI SHIV SHARAN VERMA : Will the Minister of COMMERCE be pleased to state:

(a) whether India and Oman have agreed to set up a Joint Business Commission to provide a forum for exchange of business information and increased interaction between business representatives of the two countries; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b). Yes, Sir. An Agreement was signed on 19th April, 1995 at New Delhi between the Federation of Indian Chamber of Commerce and Industry (FICCI) and the Associated Chamber of Commerce & Industry (ASSOCHAM) from the Indian side, and the Oman Chamber of Commerce & Industry, to set up a Joint Business Committee (JBC). The JBC aims at fostering friendship and understanding between the business communities of India and Oman, and promoting cooperation in trade, investment, technology transfer, service and other industrial sectors.

### Employment Exchanges

8288. SHRI RAM SHARAN YADAV : Will the Minister of LABOUR be pleased to state:

(a) whether any check is exercised by his Ministry on the working of Employment Exchanges in Delhi;

(b) whether any instructions have been issued by his Ministry to Delhi Administration in this regard to make these exchanges result oriented; and

(c) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA) : (a) to (c). The Employment Exchanges function under the direct control of the respective State Govts./U.T.Administrations. The main activities of these offices are registration and placement of job-seekers. Common policies and standard procedures for the functioning of the Employment Exchanges are laid down in the National Employment Service Manual(NESM). In order to ensure that the laid down common policies and standard procedures are followed by the Employment Exchanges, including those in Delhi, their joint evaluations, on sample basis, are conducted by the officers

of the Central and respective State Governments.

### Study on Power Plants of Andhra Pradesh by ICICI

8289. DR. R. MALLU : Will the Minister of FINANCE be pleased to state :

(a) whether the Industrial Credit and Investment Corporation of India has conducted any study on technical or financial viability of the power plants in private sector in Andhra Pradesh;

(b) if so, the details thereof;

(c) whether any proposals have been received from the power plants of private sector in the State;

(d) if so, the details of proposals received during 1993—94 and 1994—95 so far; and

(e) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) The Industrial Credit & Investment Corporation of India Limited (ICICI) has reported that it has not done any detailed viability study for power plants in the private sector in Andhra Pradesh.

(b) Does not arise.

(c) to (e). ICICI has reported that it received two proposals for setting up of power projects in Andhra Pradesh during 1993—94 and 1994—95. ICICI has already sanctioned financial assistance to these projects.

### Indian Investment Centre

8290. SHRI RAJENDRA AGNIHOTRI : Will the Minister of FINANCE be pleased to state:

(a) whether the Government have taken some steps to strengthen and boost the activities of Indian Investment Centre;

(b) if so, the details thereof; and

(c) the time schedule fixed by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) :